

Serial No. 13 01/10/2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EAST ZONE BENCH, KOLKATA**

I.A No 84 of 2024/EZ

In

O.A No. 162 of 2024/EZ

INTERLOCUTORY APPLICATION

Under National Green Tribunal Act 2010

In the matter of:-

Sri Arun Kumar Dutta & Ors.

... Applicants.

=Versus=

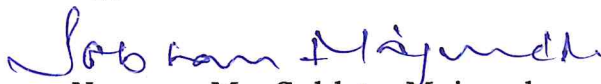
The State of West Bengal & Ors.

... Respondents.

I N D E X

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Applicant:-



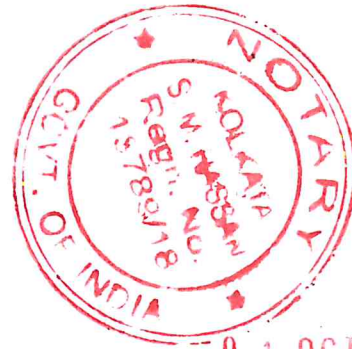
Name: Mr. Sobhan Majumder

Address: Raja Chamber,

4, Kiran Sankar Roy Road

Kolkata- 700001

Phn No:- 7044002257/7980076115



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SYNOPSIS OF THE CASE

That, being aggrieved by and/or dissatisfied with illegal filling up of a water-body, namely Ashram Jhil, situated at 1, 2 and 3, Azad Hind Nagar, Jhil Park, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109 with Ward No.27, Holding Nos.218 and 219 of Panihati Municipality, the applicants herein preferred an Original Application before the Hon'ble Green Tribunal, Eastern Zone Bench at Kolkata, being O.A.No.162 of 2024/EZ (Sri Arun Kumar Dutta vs. The State of West Bengal & Ors.). The said Original Application was taken up for consideration on 13.08.2024 before the Hon'ble Tribunal, when the learned Advocate representing the applicants herein prayed for a leave to file an application impleading some persons as party-respondents and the Hon'ble Tribunal was pleased to allow the prayer made by the learned Advocate representing the applicants herein and granted liberty to the learned Advocate representing the applicants to prefer an application for addition of party/parties thereby impleading the private respondents in the array of the respondents. The said application was taken up for consideration on 25.09.2024 when the Hon'ble Tribunal was pleased to dismiss the said application and grant liberty to the applicant to prefer it afresh. Hence This application

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LIST OF DATES

Sl No	Dates	Particulars
1.	August 07, 2024	The applicants filed this Original Application being O.A No 162/2024/EZ
2.	August 13, 2024	The application was taken up for consideration before the Hon'ble Tribunal when the Hon'ble Tribunal was please to grant liberty to the learned Advocate representing the applicants to prefer an application for addition of party.
3.	September 25, 2024	Hon'ble Tribunal was pleased to dismiss the said interlocutory application and grant liberty to the petitioner to file it afresh.



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Station – Muchipara, Kolkata – 700 009.

6.. Smt. Susmita Paul, daughter of late Amarnath Paul, resides at Jeevan Nir, P-9/1, Moti Jhil Avenue, Post Office – Moti Jhil, Police Station – Dum Dum, Kolkata – 700 074.

7.. Smt. Anindita Paul, daughter of late Amarnath Paul, resides at 109, Sitaram Ghosh Street, Kolkata – 700 009.

-all are represented by their constituted Power Attorney, namely Sri Sujay Sarkar, son of Sri Nirmal Sarkar, resides at 3/48, Azad Hind Nagar, Post Office – Agarpara, Police Station – Ghola, District – North 24-Pargana, Pin – 700 109.

... **APPLICANTS.**

=Versus=

1.. The State of West Bengal, service through the Principal Secretary, Departmental Urban Development and Municipal Affairs, Government of West Bengal, having its office at “Nagarayan Bhavan”, Block – DF-8, Sector-I, Bidhannagar, Kolkata –



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700 064. | Email:- secy.ma-wb@gov.in

2.. The Chairman, West Bengal Pollution Control Board, having his office at “Paribesh Bhavan”, 10A, LA Block, Sector – III, Salt Lake City, Kolkata – 700106, Email:- chairman@wbpcb.gov.in

3.. The District Magistrate, North 24-Parganas, having his office at Post Office and Police Station – Barasat, District – North 24-Parganas, Pin – 700 124, Email:- dm-bar-wb@nic.in

4.. The Sub-Divisional Officer, Barrackpore, having his office at Post Office and Police Station – Barrackpore, District – North 24-Parganas, Pin – 700 120, Email;- sdobarrackpore@gmail.com .

5..The Block Land and Land Reforms Officer, Sodepur, having his office at Post Office- Sodepur, Police Station – Khardah, District – North 24-Parganas, Pin – 700 110, Email:- blrosodepur@gmail.com

6.. The Board of Councillors, Panihati Municipality, having office



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at Sodepur, Post Office – Sodepur,
Police Station – Khardah, District –
North 24-Pargana, Pin – 700 114,
Email:

panihatimunicipality@yahoo.co.in

7.. The Executive Officer, Panihati
Municipality, having his office at
Sodepur, Post Office – Panihati,
Police Station – Khardah, District –
North 24-Pargana, Pin – 700 114,
Email:

panihatimunicipality@yahoo.co.in

8.. The Inspector-in-Charge, Ghola
Police Station, having his office at
Ghola, Post Office – Ghola, District –
North 24-Parganas, Pin – 700 111.
Email;- icgholaps@gmail.com

9.. Sri Dipak Saha, son of late Anil
Chandra Saha, resides at 1/36, 1
no. Azad Hind Nagar, Jhil Par, Post
Office – Agarpara, Police Station -
Ghola, District – North 24-Parganas,
Pin – 700 109. Email:- not available

10.. Sri Surajit Paul @ Tappa, son of
Sri Sudip Paul, resides at 1 no. Azad
Hind Nagar, Jhil Par, Post Office –
Agarpara, Police Station - Ghola,



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District – North 24-Parganas, Pin – 700 109. Email:- not available

11.. Sri Dulal Saha, son of Unknown resides at A/3, 1 no. Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109. Email:- not available

12.. Smt. Mina O rao, wife of late Bishu O rao, resides at 1 no. Azad Hind Nagar, Jhil Par, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109. Email:- not available

13.. Sri Bappa O rao @ Tapa O rao, son of late Bishu O rao, resides at 1 no. Azad Hind Nagar, Jhil Par, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109. Email:- not available

14.. Sri Nelo Majhi, son of late Sishupada Majhi, resides at 1 no. Azad Hind Nagar, Jhil Par, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- not available.

15.. Sri Surajit Mahali, son of late Souren Mahali, resides at 1 no. Azad



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Hind Nagar, Jhil Par, Post Office –
Agarpara, Police Station - Ghola,
District – North 24-Parganas, Pin –
700 109. Email:- not available

16.. Sri Abhijit Mahali, son of late
Souren Mahali, resides at 1 no. Azad
Hind Nagar, Jhil Par, Post Office –
Agarpara, Police Station - Ghola,
District – North 24-Parganas, Pin –
700 109. Email:- not available

17.. Smt. Asha Mondal, wife of late
Rabi Mondal, resides at 2 no. Azad
Hind Nagar, Jhil Par, Post Office –
Agarpara, Police Station - Ghola,
District – North 24-Parganas, Pin –
700 109. Email:- not available

... **RESPONDENTS.**

=And=

In the matter of:-

1.. Radhesyam Saha, residing at
A/4, 1 no. Azad Hind Nagar, Post
Office – Agarpara, Police Station -
Ghola, District – North 24-Parganas,
Kolkata-700109. Email:- not
available

2.. Bapi Rajbanshi, residing at 3 No.
Azad Hind Nagar, Post Office –
Agarpara, Police Station - Ghola,



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District - North 24-Parganas,
Kolkata- 700 109. Email:- not
available

3.. Pritam Dutta @ Bapi, residing at
Patna Thakurtala, Post Office and
Police Station - Nimta, District -
North 24-Parganas, Kolkata - 700
049. Email:- not available

4.. Shibu Saha, residing at 2/6, 2
Azad Hind Nagar, Post Office -
Agarpara, Police Station - Ghola,
District - North 24-Parganas,
Kolkata- 700 109. Email:- Not
available

5.. Swapan Das, residing at A/37, 1
Azad Hind Nagar, (Near Milansamity
Club) Post Office - Agarpara, Police
Station - Ghola, District - North 24-
Parganas, Kolkata- 700 109. Email:-
Not available.

6. Biswanath Sarkar, residing
at A/13, 1 No Azad Hind Nagar, Post
Office - Agarpara, Police Station -
Ghola, District - North 24-Parganas,
Kolkata- 700 109, Email:- Not
known.

7. Milon Bhattacharya, residing
at A/12, 1 No Azad Hind Nagar, Post



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Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Kolkata– 700 109, Email:- Not known

08. Sanat Gayen residing at A/24, 1 No Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Kolkata– 700 109, Email:- Not known

09. Raju Paul, residing at 2/4, 2 No Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Kolkata– 700 109, Email:- Not known.

10. Arun Paul, residing at A/1, Asharam Jhil Par, Ushunpur Battala Bazar (Near Dhopapatti), Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Kolkata– 700 109, Email:- Not known.

11. Kedar Paul, residing at A/1, Asharam Jhil Par, Ushunpur Battala Bazar (Near Dhopapatti), Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas,



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Kolkata- 700 109, Email:- Not known.

12. Barun Paul, residing at A/1, Asharam Jhil Par, Ushunpur Battala Bazar (Near Dhopapatti), Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Kolkata- 700 109, Email:- Not known.

13. Aritra Paul, residing at A/1, Asharam Jhil Par, Ushunpur Battala Bazar (Near Dhopapatti), Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

14. Nirmal Das, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Kolkata- 700 111, Email:- Not known.

15. Mithun Barman, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Kolkata- 700 111, Email:- Not known.



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16. Bikash Barman, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Kolkata- 700 111, Email:- Not known.

17. Nilu Sarkar, residing at 3/10, 3 Azad Hind Nagar, Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known

18 Nani Mondal, residing at Thirthbharati Saral Pally, Post Office- Tirthabharati, Police Station- Ghola, District- North 24 Parganas, Kolkata- 700111, Email:- Not available.

19. Surajit Chowhan, residing at 2 Azad Hind Nagar, (Near Ntaji Samaj Kallyan Sangha Club) Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

20. Rabi Mondal residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District -



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North 24-Parganas, Pin – 700 111,
Email:- Not known.

... Proposed added Respondents

- A. The address of the applicants as given above is for the service of this applicant and that of their representatives.
- B. The address and email details of the respondents and proposed to be added respondents as given above are for service of notices of this application and that of such representatives.
- C. The applicants named above begs to present this Interlocutory Application on the issue of addition of party and/or parties in the matter of OA/162/EZ, the liberty of which has been granted by Order dated September 25, 2024 by the Hon'ble Tribunal.

MOST RESPECTFULLY SHEWETH:-

I, Sri Sujoy Sarkar, son of Sri Nirmal Sarkar, aged about 38 years, by faith- Hindu, by occupation- Business, residing at 3/48, Azad Hind Nagar, Post Office- Agarpara, Police Station- Ghola, District- North 24 Parganas, Kolkata- 700109 do hereby solemnly declares and states as follows

- 01.. That, the applicants are the citizens of India having their permanent places of residences at the addresses as mentioned in the cause title of the instant application.
- 02.. That, being aggrieved by and/or dissatisfied with illegal filling up of a water-body, namely Ashram Jhil, situated at 1, 2 and 3, Azad Hind Nagar, Jhil Park, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109 with Ward No.27, Holding Nos.218 and 219 of Panihati Municipality, the applicants herein preferred an Original Application before the Hon'ble Green Tribunal, Eastern Zone



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Bench at Kolkata, being O.A.No.162 of 2024/EZ (Sri Arun Kumar Dutta vs. The State of West Bengal & Ors.)

03.. That, the said Original Application was taken up for consideration on 13.08.2024 before the Hon'ble Tribunal, when the learned Advocate representing the applicants herein prayed for a leave to file an application impleading the following persons as party-respondents (proposed to be added):-

- 1.. Radhesyam Saha, residing at A/4, 1 no. Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109. Email:- not available
- 2.. Bapi Rajbanshi, residing at 3 No. Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109. Email:- not available
- 3.. Pritam Dutta @ Bapi, son of unknown, residing at Patna Thakurtala, Post Office and Police Station – Nimta, District – North 24-Parganas, Kolkata – 700 049. Email:- not available
- 4.. Shibu Saha, residing at 2/6, 2 Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109. Email:- Not available
- 5.. Swapan Das, residing at A/37, 1 Azad Hind Nagar, (Near Milansamity Club) Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109.
6. Biswanath Sarkar, residing at A/13, 1 No Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known.
7. Milon Bhattacharya, residing at A/12, 1 No Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known



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8. Sanat Gayen residing at A/24, 1 No Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known
09. Raju Paul, residing at 2/4, 2 No Azad Hind Nagar, Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known.
10. Arun Paul, residing at A/1, Asharam Jhil Par, Ushunpur Bttala Bazar (Near Dhopapatti), Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known.
11. Kedar Paul, residing at A/1, Asharam Jhil Par, Ushunpur Bttala Bazar (Near Dhopapatti), Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known.
12. Barun Paul, residing at A/1, Asharam Jhil Par, Ushunpur Bttala Bazar (Near Dhopapatti), Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known.
13. Aritra Paul, residing at A/1, Asharam Jhil Par, Ushunpur Bttala Bazar (Near Dhopapatti), Post Office – Agarpara, Police Station - Ghola, District – North 24-Parganas, Pin – 700 109, Email:- Not known.
14. Nirmal Das, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District – North 24-Parganas, Pin – 700 111, Email:- Not known.
15. Mithun Barman, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District – North 24-Parganas, Pin – 700 111, Email:- Not known.



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16. Bikash Barman, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Pin - 700 111, Email:- Not known.

17. Nilu Sarkar, residing at 3/10, 3 Azad Hind Nagar, Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known

18 Nani Mondal, residing at Thirthbharati Saral Pally, Post Office- tirthabharati, Police Station- Ghola, District- North 24 Parganas, Kolkata- 700111, Email:- Not available.

19. Surajit Chowhan, residing at 2 Azad Hind Nagar, (Near Ntaji Samaj Kallyan Sangha Club) Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

20. Rabi Mondal residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Pin - 700 111, Email:- Not known.

04.. That, the Hon'ble Tribunal was pleased to allow the prayer made by the learned Advocate representing the applicants herein and granted liberty to the learned Advocate representing the applicants to prefer an application for addition of party/parties thereby impleading the private respondents in the array of the respondents. A photocopy of the said order passed by the Hon'ble Tribunal is annexed hereto and marked as Annexure - IA/1.

05. That accordingly the applicants preferred an application for addition of party being IA No 72/2024/EZ and the same was taken up for consideration before the Hon'ble Tribunal on September 25, 2024 when the Hon'ble Tribunal was pleased to



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reject the said the application further pleased to give liberty to the applicant to file a fresh application. A photocopy of the said order dated 25.09.2024 is annexed hereto and marked as Annexure – IA/2.

- 06.. That, the private respondents (proposed to be added) are also very much involved in illegal filling up of the said water-body and, accordingly, addition of the private respondents is very much required for proper and effective adjudication of the instant case.
- 07.. That, unless and until the private respondents (proposed to be added) are impleaded as party-respondents by this Hon'ble Tribunal, the applicants will suffer irreparable loss and injury.

LIMITATION:-

08. This application for addition of party and/or parties is filed within the period of limitation

PRAYER

In the circumstances stated above, the applicants herein most humbly pray that Your Lordships may graciously be pleased to forthwith in the instant application for Addition of Party/Parties thereby granting liberty to the applicants to implead the following persons as party-respondents:-

- 1.. Radhesyam Saha, residing at A/4, 1 no. Azad Hind Nagar, Post Office –



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Agarpara, Police Station - Ghola, District –
North 24-Parganas, Pin – 700 109.
Email:- not available

2.. Bapi Rajbanshi, residing at 3 No. Azad
Hind Nagar, Post Office – Agarpara, Police
Station - Ghola, District – North 24-
Parganas, Pin – 700 109. Email:- not
available

3.. Pritam Dutta @ Bapi, son of unknown,
residing at Patna Thakurtala, Post Office
and Police Station – Nimta, District –
North 24-Parganas, Kolkata – 700 049.
Email:- not available

4.. Shibu Saha, residing at 2/6, 2 Azad
Hind Nagar, Post Office – Agarpara, Police
Station - Ghola, District – North 24-
Parganas, Pin – 700 109. Email:- Not
available

5.. Swapan Das, residing at A/37, 1 Azad
Hind Nagar, (Near Milansamity Club) Post
Office – Agarpara, Police Station - Ghola,
District – North 24-Parganas, Pin – 700
109.

6. Biswanath Sarkar, residing at
A/13, 1 No Azad Hind Nagar, Post Office –
Agarpara, Police Station - Ghola, District –



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North 24-Parganas, Pin - 700 109,
Email:- Not known.

7. Milon Bhattacharya, residing at
A/12, 1 No Azad Hind Nagar, Post Office -
Agarpara, Police Station - Ghola, District -
North 24-Parganas, Pin - 700 109,
Email:- Not known

8. Sanat Gayen residing at A/24, 1
No Azad Hind Nagar, Post Office -
Agarpara, Police Station - Ghola, District -
North 24-Parganas, Pin - 700 109,
Email:- Not known

09. Raju Paul, residing at 2/4, 2 No
Azad Hind Nagar, Post Office - Agarpara,
Police Station - Ghola, District - North 24-
Parganas, Pin - 700 109, Email:- Not
known.

10. Arun Paul, residing at A/1,
Asharam Jhil Par, Ushunpur Bttala Bazar
(Near Dhopapatti), Post Office - Agarpara,
Police Station - Ghola, District - North 24-
Parganas, Pin - 700 109, Email:- Not
known.

11. Kedar Paul, residing at A/1, Asharam
Jhil Par, Ushunpur Bttala Bazar (Near
Dhopapatti), Post Office - Agarpara, Police



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Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

12. Barun Paul, residing at A/1, Asharam Jhil Par, Ushunpur Bttala Bazar (Near Dhopapatti), Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

13. Aritra Paul, residing at A/1, Asharam Jhil Par, Ushunpur Bttala Bazar (Near Dhopapatti), Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

14. Nirmal Das, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Pin - 700 111, Email:- Not known.

15. Mithun Barman, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Pin - 700 111, Email:- Not known.



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16. Bikash Barman, residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Pin - 700 111, Email:- Not known.

17. Nilu Sarkar, residing at 3/10, 3 Azad Hind Nagar, Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known

18 Nani Mondal, residing at Thirthbharati Saral Pally, Post Office-tirthabharati, Police Station- Ghola, District- North 24 Parganas, Kolkata-700111, Email:- Not available.

19. Surajit Chowhan, residing at 2 Azad Hind Nagar, (Near Ntaji Samaj Kallyan Sangha Club) Post Office - Agarpara, Police Station - Ghola, District - North 24-Parganas, Pin - 700 109, Email:- Not known.

20. Rabi Mondal residing at Dakshin Subhas Nagar, Dhanmath, Asharam Jhil Par, Post Office and Police Station - Ghola, District - North 24-Parganas, Pin - 700 111, Email:- Not known.



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and/or

to pass such other or further order or orders and/or direction or directions as to Your Lordships may deem fit and proper.

And the applicants, as in duty bound, shall ever pray.

Smya Sarkar

Deponent



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VERIFICATION

I, Sri Sujoy Sarkar, son of Sri Nirmal Sarkar, aged about 38 years, by faith- Hindu, by occupation- Business, residing at 3/48, Azad Hind Nagar, Post Office- Agarpara, Police Station- Ghola, District- North 24 Parganas, Kolkata- 700109 do hereby declare and state that I am the constituted power of the attorney of the applicants herein and the statements made in paragraph no 1, 6 and 7 are true to my knowledge and the statements made in paragraph nos 2, 3, 4 and 5 are based on records and information which I verily believe to be true and rest are my humble submissions before the Hon'ble Tribunal.

Sujoy Sarkar

DEPONENT

Identified by me

Prepared in my office

Sobhan Majumdar
Advocate

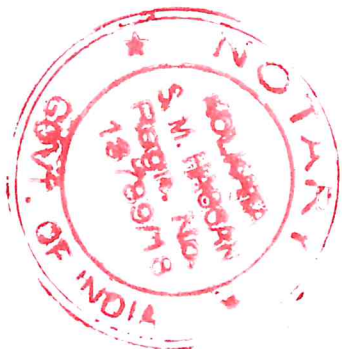
Date:- 01.10.2024

Place:- Kolkata

Sobhan Majumdar

Advocate

Enrollment NO W/O/429/2010



SOLEMNLY AFFIRMED AND DECLARED BEFORE ME IN IDENTIFICATION

S. M. Hassan
S. M. HASSAN
NOTARY

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22-

Annexure JA 11

Item No.01

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.162/2024/EZ

Sri Arun Kumar Dutta & Ors.

Applicant(s)

Versus

State of West Bengal & Ors.

Respondent(s)

Date of hearing: 13.08.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Sobhan Majumdar, Advocate (in Virtual Mode)

ORDER

1. Mr. Sobhan Majumdar, learned Counsel is present (in Virtual Mode) for the Applicant.
2. In para 10 of the Original Application, allegations have been made against certain persons in addition to those who are already impleaded as Respondent Nos.10 and 17 in the present Original Application. Those additional Private Respondents have not been impleaded in the present Original Application.
3. Mr. Sobhan Majumdar, learned Counsel for the Applicant, prays that he may be permitted to file impleadment application within one week impleading Shri Radhashyam Saha, Shri Bapi Rajbanshi, Shri Pritam @ Bapi, Shri Shibu Saha and Shri Swapan Das, in the array of Respondents.
4. Time as prayed is granted. Let the impleadment application be filed within one week impleading the aforesaid Private Respondents in the array of Respondents.



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5. List on 28.08.2024.

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

August 13, 2024,
Original Application No.162/2024/EZ
AK.



01 OCT 2024

Item No.03

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.162/2024/EZ
(I.A. No.72/2024/EZ)

Sri Arun Kumar Dutta & Ors.

Applicant(s)

Versus

The State of West Bengal & Ors.

Respondent(s)

Date of hearing: 25.09.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Sobhan Majumder, Advocate (in Virtual Mode)

ORDER

I.A. No.72/2024/EZ:-

1. This Interlocutory Application has been filed by the Applicant seeking impleadment of certain parties who according to him would be necessary parties to the present proceedings and they would be affected if any adverse order is passed by this Tribunal. The name of the said parties have been mentioned in paragraph-3 of the I.A. but in the prayer clause, the names of the said persons have not been mentioned.
2. We, therefore, reject this application.
3. The I.A. No.72/2024/EZ is accordingly rejected.
4. Mr. Sobhan Majumder, learned Counsel appearing (in Virtual Mode) on behalf of the Applicant of the I.A., prays that he may be granted liberty to file fresh Interlocutory Application seeking impleadment of persons who according to him would be affected by any adverse order which may be passed by this Tribunal and who may therefore be necessary parties to the present proceedings.



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5. Prayer is allowed. Learned Counsel prays for and is granted one week time for filing fresh impleadment application.
6. **List on 18.11.2024.**

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

September 25, 2024,
Original Application No.162/2024/EZ
(I.A. No.72/2024/EZ)
MN

01 OCT 2024



DISTRICT- NORTH 24 PARGANAS
BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA

I.A.NO. OF 2024/EZ

in

O.A.NO.162 OF 2024/EZ.

In the matter of:-

An application for addition of
party/parties

And

In the matter of:-

Sri Arun Kumar Dutta and Ors

... Petitioners

Versus

The State of West Bengal and Ors

And

Radhesyam Saha and Ors

... Proposed added respondents

APPLICATION

Sobhan Majumder

Advocate

High Court, Calcutta

Raja Chamber, 4, Kiran Sankar Roy,

Road, Kolkata- 700001, Phn No

7044002257/ 9674062587, Email:-

majumdersobhan7@gmail.com.



01 OCT 2024